

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5889**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

ENEMY PROPERTIES

5889. SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of enemy properties situated in the country, State-wise;**
- (b) whether the Government has any proposal to auction of the various enemy properties in the country and if so, the details thereof;**
- (c) the time by which such enemy properties are likely to be auctioned; and**
- (d) the mechanism and the authority which will be engaged by the Government in the process of auction of the enemy property?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

- (a): The state-wise list of 9406 enemy properties is as per Annexure-I.**
- (b) , (c) & (d): Section 8A of the Enemy Property (Amendment & Validation) Act,2017 provides for disposal of enemy properties. The rules under the said amendment Act have been notified along with disposal order. The disposal order contains the mechanism and authority for disposing enemy property. No time frame has been fixed in the rules for disposal of enemy properties.**

LIST OF PROPERTIES OF PAKISTANI NATIONALS VESTED IN THE CUSTODIAN

Sr.No	Name of State	Total no. of Properties
1	Andhra Pradesh	159
2	Assam	6
3	Andaman	1
4	Bihar	79
5	Chattisgarh	78
6	Delhi	487
7	Diu	4
8	Goa	263
9	Gujarat	146
10	Haryana	9
11	Karnataka	20
12	Kerala	60
13	Madhya Pradesh	88
14	Maharashtra	48
15	Rajasthan	22
16	Tamilnadu	34
17	Uttar Pradesh	4991
18	Uttarakhand	50
19	West Bengal	2735
	GRAND TOTAL	9280

LIST OF PROPERTIES OF CHINESE NATIONALS VESTED IN THE CUSTODIAN

VESTED PROPERTIES		
SR. NO	STATE	Total no. of Properties
1	ASSAM	15
2	WEST BENGAL	51
3	MEGHALAYA	57
4	KARNATAKA	1
5	DELHI	1
6	MAHARASHTRA	1
	GRAND TOTAL	126
